

rainy season. Similarly in the Barwara Legislative Assembly constituency there is an ancient suburb named Billary which consists of a lot of items of archeological interest towards which the department has neither paid any attention, nor has taken it over, and thus they are getting destroyed.

The Minister of Tourism should pay special attention on all these issues and should set up a Central Development Authority which may undertake the development works both in U.P. and Madhya Pradesh independently. Similarly a plan should be made for other places too and the Madhya Pradesh government should be given special funds for executing these works.

[English]

**(vii) Need to open Kendriya Vidyalaya in Etah, U.P.**

SHRI MOHD. MAHFOOZ ALI KHAN (Etah) : In Etah district in Uttar Pradesh, which is a backward district in the State, there are, at present, no good schools or a college where children could be admitted. Therefore, the parents are forced to send their children to distant places for their education. This causes considerable financial burden on the parents particularly belonging to the middle and lower income groups besides causing a lot of inconvenience to the children. Needless to emphasize that good education is a pre-requisite for the development of a child's mind in the early stages to make him a good citizen and ultimately for building up a healthy nation. But, unfortunately, the backward district of Etah is yet to be brought in the main-stream of country's progress in the educational field. A large number of people of Etah are serving outside the State on transferable jobs such as armed forces and other Central Government organisations and their children are suffering for want of good educational institutions. There

has been persistent demand for a Central School in Etah to overcome this problem.

I would, therefore, urge the Government that the feasibility of opening a Kendriya Vidyalaya in Etah may kindly be considered and necessary steps taken to open such an educational institution before the commencement of the next academic year in the larger public interest.

[Translation]

**(viii) Need to abandon the move to start casinos in Hotels to attract foreign tourists**

SHRI RAM PUJAN PATEL (Phulpur): Mr. Speaker, Sir, I want to draw the attention of the House on this important subject under Rule 377:-

I am drawing the attention of the government of India on a very important subject. India is a very vast country known for its spiritualism, where the foreign tourists come to seek mental peace because they are fed up with the materialistic life in their own countries. The element of spiritualism here has unique place in the whole world, but it is sad that the government of India has taken this first step of opening casinos in hotels situated on the coasts of big cities like Bombay, Calcutta, Madras and Goa. The government feels that by doing so, it will succeed in attracting tourists. What is the propriety behind legally opening such things on the pious land of this country which are not only condemned by the people of this country but by the whole world. This results in the moral degeneration of humanity. It will severely damage nation's dignity and the economic and social development.

I wish that there should be a competition in good deeds in order to enter the 21st century. Sant Kabir has said in his discourse that:-